

INCOME TAX APPELLATE TRIBUNAL: KOLKATA ZONE: KOLAKTA
CONSTITUTION OF KOLKATA BENCHES FROM 10/11/2025 TO 13/11/2025
 [14/11/2025 (Friday) is for Misc., Stay, Clubbing, Early Hearing Application]

"SMC" Bench (Hybrid)	Shri Duvvuru R L Reddy, Vice-President (KZ) (Hybrid Court Hearing at 10.30 A.M.)	Court Room No.1
"Guwahati" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Manomohan Das, Judicial Member (Hybrid Court Hearing at 10.30 A.M.)	Court Room No.2 1465 04/11/25
"B" Bench (Hybrid)	Shri Rajesh Kumar, Accountant Member & Shri Pradip Kumar Choubey, Judicial Member (Hybrid Court Hearing after completion of "Guwahati" Bench)	Court Room No.2
"C" Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing at 10.30 A.M.)	Court Room No.3
"D" Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Rakesh Mishra, Accountant Member (Hybrid Court Hearing after completion of "C" Bench)	Court Room No.3
"Ranchi" Bench (Hybrid)	Shri Sonjoy Sarma, Judicial Member & Shri Ratnesh Nandan Sahay, Accountant Member (Hybrid Court Hearing at 02.30 P.M.)	Court Room No.3

- Note : 1. "A" Bench of ITAT, Kolkata will not function during this week.
 2. Patna Bench will not function during this week.
 3. Cuttack Bench will not function during this week.

[Signature]
 [Manish Bhoi]
 Assistant Registrar
 03/11/2025